

examined the scope and content of the scheme ;

(c) if so, the main findings of the report and the date on which the report was received by Government ; and

(d) if not, the likely date by which the report would be submitted to Government ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d) Following the report of National Institute of Bank Management on Differential Rate of Interest Scheme a Task Force was constituted in the Ministry of Finance to review the DRI Scheme and to make specific recommendations regarding any changes which might be necessary in the Scheme. The report of the Task Force is likely to be submitted to Government shortly.

Early Completion of Civil Aerodrome at Simla

1918. PROF. NARAIN CHAND PARASHAR :
SHRI AMAR SINH RATHAWA :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government would ensure the early completion of the construction of the Civil Aerodrome at Simla ;

(b) if so, the exact date by which the aerodrome would be completed and the estimated cost of the project ; and

(c) if not, the reasons therefor and especially because Simla is the only State Capital not linked by air to the Union Capital ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHUR-SHEED ALAM KHAN) : (a) Construction of an aerodrome at Jabbar-Hatti near Simla was undertaken by the State Government of Himachal Pradesh and approximately 30% of the work of levelling the site was completed. The work was thereafter suspended.

On a request from the State Government, it has been decided that subject to availability of funds and the requisite clearances of the Planning Commission and Ministry of Finance, the Department of Civil Aviation would undertake further development of the aerodrome.

(b) and (c) The estimates for the remaining earth work and provision of a terminal building and other infrastructural facilities are under preparation. The time schedule and the cost of the project will be determined after the estimates and the detailed project report have been finalised.

Review of the structure and functioning of Regional Rural Banks vis-a-vis Nationalised Banks

1919. PROF. NARAIN CHAND PARASHAR : Will the Minister of FINANCE be pleased to state :

(a) whether Government have reviewed the structure and functioning of the Regional Rural Banks *vis-a-vis* the nationalised banks during the last three years including the current financial year ;

(b) if so, whether Government have planned any improvements/modifications of the structure and operational aspects of the Regional Rural Banks so as to make them more useful to the people ;

(c) if so, the details thereof ; and

(d) if not, whether Government propose to undertake any review in the near future ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d) The structure and functioning of Regional Rural Banks is kept under continual review and policy guidelines are issued to them from time to time so as to ensure that they subserve the objectives set before them. In regard to the structure and organisation of these banks a need is felt for some amendments to the Regional Rural Banks Act. Proposals in this regard when concretised will come before the Houses in the form of legislative proposals.

Reports of fuel efficiency test carried out by Vehicle Research Development Establishment, Ahmednagar

1920. SHRI RAM PRASAD AHIRWAR : Will the Minister of DEFENCE be pleased to refer to Ministry of Finance Customs Notification No. 6/84 dated 10 January, 1984, GSR 14 (E) and 15(E) published in Extraordinary Gazette Part II Section 3 Sub Section (i) and state :

(a) whether copies of reports of fuel efficiency tests carried out by Vehicle Research Development Establishment (Ahmednagar) in respect of vehicles of engine capacity under 1000 CC of Maruti/Suzuki make will be laid on the Table of the House ; and

(b) whether the results of such tests would also be upheld in metropolitan city driving conditions in respect of cars, vans and pick-ups ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO) : (a) Vehicles Research & Development Establishment (VRDE), Ahmednagar has not carried out fuel efficiency test on Maruti car being produced by M/s Maruti Udyog in collaboration with M/s Suzuki of Japan.

(b) Question does not arise.

Guidelines for approval of Joint Ventures Abroad

1911. SHRI RAM PRASAD AHIRWAR : Will the Minister of COMMERCE be pleased to state :

(a) the guidelines for approval of joint ventures abroad ;

(b) whether there are any guidelines for reporting performance of these ventures after commencement of business ;

(c) if so, the details thereof ;

(d) the names of all the approvals accorded to joint ventures giving date of approval, nature of investment, capacity of venture : and

(e) the names of the ventures which have (i) failed to commence business and (ii) commencement delayed giving the specific reasons for which the venture concerned either has failed to commence business or has the commencement delayed ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) to (c) The guidelines for approval of joint ventures abroad are given in the Statement-I attached

(d) and (e) Information has already been furnished in reply to Unstarred Lok Sabha Question No. 9993 answered on 4th May, 1984. The main reasons for non-implementation of approvals are given in Statement-II attached.

The nature of investment is primarily equity investment.

Statement I

Guidelines Governing Indian Joint Ventures Abroad

1. The Ministry of Commerce shall be the focal point for approving moni-